

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
HYDERABAD**

Sub: High Court for the State of Telangana – Letter of Vice Principal Central Detective Training Institute, Government of India, Ramanthapur, Hyderabad – Cyber Crime and Cyber Law Awareness Training Programme to be held from 09-03-2020 to 11-03-2020 (3 days) at CDTI, Hyderabad - Nomination of Judicial Officers – Orders Issued.

Read: Letter.No.1-8(5)/MHA-CATP-JO&PP-9/2019-2020/2981,dated 17-01-2020.

ORDER : ROC .NO.1540/SO/2019, dated 20.02.2020

The High Court has been pleased to nominate the following two Judicial Officers to participate in the ninth training Programme on "Cyber Crime and Cyber Law Awareness Training Programme" for Public Prosecutors and Judicial Officers, scheduled to be held from **09-03-2020 to 11-03-2020 (3 days)** at Central Detective Training Institute, Hyderabad.

1. Sri D.V.Nageswara Rao, Principal Senior Civil Judge, Warangal.
2. Sri G. Praveen Kumar, Additional Chief Metropolitan Magistrate, Hyderabad to try the cases of Satyam Scam in M/s Satyam Computers Limited-cum-XXI Additional Chief Metropolitan Magistrate, Hyderabad.

The Joining instructions are enclosed herewith for compliance of the nominated participants.


REGISTRAR GENERAL
20.02.2020

To

The Individuals concerned.